

(5)

Central Administrative Tribunal  
Principal Bench, New Delhi.

OA-1402/91

New Delhi this the 2nd Day of June, 1995.

Hon'ble Sh. J.P. Sharma, Member(J)  
Hon'ble Sh. B.K. Singh, Member(A)

1. Khimole,  
S/o Sh. Devi Prasad,  
R/o 880, Sector-5,  
R.K. Puram, New Delhi.
2. Dev Raj, Sharma,  
S/o Sh. Pheru Ram Sharma,  
R/o D-21, Moti Bagh,  
New Delhi.
3. Kishan Chand Ahuja,  
S/o Sh. Ishwar Dass Ahuja,  
R/o K Pocket, 9-C,  
Shekh Sarai, Phase-II,  
New Delhi-17.
4. Sat Pal Dhiman,  
S/o Sh. Banarsi Dass Dhiman,  
R/o RZ-G805, Raj Nagar Extension,  
Part-II, Palam Colony,  
New Delhi-45.
5. Amar Singh, I,  
S/o Sh. Fateh Singh,  
R/o A-40, Daya Nand Colony,  
Lajpat Nagar,  
New Delhi-24.
6. Smt. Prem Khanna,  
W/o late Sh. Brij Mohan Khanna,  
R/o HPT-87, Sarojini Nagar,  
New Delhi.

Applicants

(present none)

versus

1. Union of India,  
through the Secretary,  
Deptt. of Post Dak Bhawan,  
New Delhi-1.
2. The Chief Post Master General,  
Delhi Postal Circle,  
Megdoot Bhawan,  
New Delhi-1.

Respondents

(Through Sh. M.K. Gupta, advocate)

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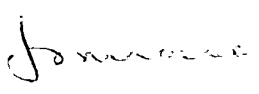
Order (oral)  
delivered by Hon'ble Sh. J.P. Sharma, Member(J)

Applicants No.1 to 5 have since retired from service and the widow of applicant No.6 Sh. Brij Mohan Khanna sought voluntary retirement on 14.10.1986.

The learned counsel for the respondents referred to the relief prayed for by the applicants for granting benefit of revised seniority list affected by the respondents by virtue of the judgement in TA-783/85 decided by the Principal Bench on 29.5.1986. Applicants No.1 to 3 were granted notional benefit while applicants No.4 & 5 as well as the husband of applicant No.6 were not granted the benefit as they had already retired from service. The learned counsel for the respondents <sup>has also</sup> referred to the revised seniority (Annexure R-I).

Since none is present on behalf of the applicants, it appears that they have since retired and are not interested in pursuing this application. In view of this, we dismiss the application in default and non-prosecution.

  
(B.K. SINGH)  
MEMBER(A)

  
(J.P. SHARMA)  
MEMBER(J)

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